

being set on fire. At Samba, the Pakistani Air Force dropped 750 lb. Napalm bombs, which resulted in destruction of 30 houses, killing of nine persons and injuries to 24 persons. In Galuthi village in the Mendhar area of Jammu and Kashmir, six Napalm bombs were dropped by the Pakistan Air Force, which killed a number of cattle and damaged a number of structures.

P.M.'s visit to U.S.A.

197. { SHRI U. S. DUGAL:
SHRI RAMGOPAL GUPTA:
KUMARI SHANTA
VASISHT:
SHRI ARJUN ARORA:
SHRI P. ABRAHAM:
SHRI R. S. KHANDEKAR:
SHRI SITARAM JAIPURIA:
SHRI RAM SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Prime Minister has received an invitation from President Johnson to visit the United States of America in December, 1965; and

(b) if so, whether the invitation has been accepted?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) No, Sir.

(b) The question does not arise.

PRISONERS OF WAR

198. SHRI S. SUPAKAR: Will the Minister of DEFENCE be pleased to state the steps taken by the Government of India for exchange of prisoners of war between India and Pakistan?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): Pakistan has been informed that we are prepared to exchange prisoners of war on reciprocal basis.

WAGE BOARD FOR POWER INDUSTRY

199. SHRI RAMGOPAL GUPTA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a Wage Board for Power Industry; and

(b) if so, what are the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA): (a) and (b). Representations have been received for setting up a Wage Board for Electricity Undertakings. The matter is being examined.

'CRUSH INDIA DAY' IN EAST PAKISTAN

200. { SHRI RAMGOPAL GUPTA:
SHRI D. THENGARI:
SHRI S. SUPAKAR:
SHRI J. H. JOSHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that 'Crush India Day' as announced by the Pakistan Government was not observed in East Pakistan as a result of the protest lodged with Pakistan by the Government of India;

(b) whether it is a fact that the minorities in East Pakistan are being oppressed, tortured and compelled to contribute large amounts to the Pakistani War Funds, by that Government; and

(c) if the answer to part (b) above be in the affirmative, the steps taken by Government to protect the minorities in East Pakistan?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) 'Crush India Day' spon-

sored by the Muslim League was observed in East Pakistan on the 22nd October, 1965. It is reported that the observance was of subdued proportions.

(b) and (c). Unconfirmed reports to this effect have been received but due to extremely restricted communications facilities with Pakistan, it has not so far been possible to get confirmation of these reports.

JOINT MANAGEMENT COUNCILS

201. SHRI S. C. DEB: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether there is any proposal under Government's consideration to strengthen the scheme of joint management councils in industrial establishments; and

(b) if so, what particular industries have been selected for implementation of the scheme?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA): (a) and (b) Measures for the strengthening of the scheme of Joint Management Councils were considered by the Committee on Labour Management Co-operation at its last meeting held on 15th July 1965 and the 4th meeting of the heads of the public sector undertakings held on 28th October, 1965. It is proposed to appoint a sub-committee consisting of one representative each of employers, workers and Government for intensive effort in implementing the scheme in a few well-established industries *e.g.*, Cotton Textiles, Cement, Sugar etc.

The 4th meeting of the heads of the public sector undertakings has recommended the setting up of a small committee for examining the functioning of the Joint Management Councils and to suggest measures for securing (i) extension of the scheme in units where difficulties were being experienced in this regard, and (ii) a more satisfactory functioning of

the scheme in undertakings where they were not functioning properly at present. The proposed committee will consist of 2/3 representatives of (i) units where such councils had been functioning fairly well, (ii) undertakings where such councils had not yet been tried, and (iii) units where such councils were not functioning properly.

It is further proposed to review the position at the next meeting of the Standing Labour Committee.

RADIO AND TRANSISTOR LICENCES

202. SHRI JAGANNATH PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Radio and Transistor licences that were issued during the year 1964-65;

(b) the number of licences out of them that were issued for Indian and foreign manufactured radios and transistors respectively?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI):

(a) 43,15,242 licences were issued or renewed in the licensing year 1964. In 1965 up to the end of June 43,41,454 licences were issued or renewed.

(b) The information is being collected and will be placed on the Table of the House in due course.

BRITISH P.M.'s VISIT TO INDIA

203. SHRI R. S. KHANDEKAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether it is a fact that the British Prime Minister has been invited to visit India and if so, when he is likely to visit?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): As the Prime Minister had informed the House in his statement on the 9th December, 1964 after his visit to the United Kingdom, he had extended an invitation to the British Prime Minister and Mrs. Wilson to